

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 01 of 2014**

**Dated: 16<sup>th</sup> November, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Steel Authority of India** **...Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Shankar Dvivedi,  
Mr. Sanjeev Bansal &  
Mr. S.K. Sarkar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Anushree Bardhan for R-1

**ORDER**

At the request of learned counsel for the appellant, post this Appeal  
for remaining arguments of the appellant on **13<sup>th</sup> January, 2016.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**